

BPL families not covered under TPDS

†1913. SHRI UPENDRA KUSHWAHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether only BPL families, determined on the basis of 1991 census, are given foodgrains at cheap rates;

(b) whether as a result of increase in population in 2010 more than seven crore people have been added to BPL families, determined on the basis of 1991 census in the country;

(c) whether in the absence of true figures regarding BPL families, more than seven crore BPL families are deprived of cheap foodgrain every year; and

(d) if so, the action being taken by Government to make foodgrains available to those BPL families?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Under Targeted Public Distribution System (TPDS) allocations of foodgrains are made for Below Poverty Line (BPL) and Antyodaya Anna Yojana (AAY) families on the basis of 1993-94 poverty estimates of the Planning Commission and population projections of the Registrar General of India as of March, 2000 or the number of families actually identified and ration cards issued to them by State/UT Governments, whichever is less. Accordingly, allocations of foodgrains are made for all accepted 6.52 crore BPL families, including 2.43 crore AAY families in the country.

If BPL population is calculated taking March, 2010 population and 1993-94 poverty estimates of Planning Commission, the increase is 6.48 crore BPL population *i.e.* 1.17 crore families and not 7.00 crore BPL families.

The Government has made an additional allocation of 25 lakh tonnes of foodgrains in September, 2010 to States/UTs for distribution to BPL families at BPL issue prices for a period of six months. This allocation is adequate to cover the additional estimated 1.17 crore BPL families based on March, 2010 population estimates of Registrar General of India.

Rottening of foodgrains

†1914. SHRI BALAVANT *ALIAS* BAL APTE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any report of rotting foodgrains stock in huge quantity due to non lifting of stock and alleged poor storage in godowns of Food Corporation of India (FCI) has been received;

(b) if so, the State-wise details of quantity and price of spoiled/rotted foodgrains including Punjab and Uttar Pradesh;

†Original notice of the question was received in Hindi.

- (c) whether any inquiry is being conducted;
- (d) if so, the details thereof; and
- (e) the corrective steps taken to stop such wastage in future and to compensate the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Reports have been received about damage to wheat and rice stocks in some of the Food Corporation of India (FCI) godowns. Details of damaged stocks of foodgrains in FCI depots as on 1.11.2010 alongwith their estimated sale price are given in Statement-I (*See* below).

(c) and (d) FCI has reported that after conducting enquiry, action has been taken against delinquent officials/officers during last three years and current year is as under:—

| Year | No. of officials proceeded against for rotting/damage of foodgrains |
|---------|---|
| 2007-08 | 31 |
| 2008-09 | 50 |
| 2009-10 | 28 |
| 2010-11 | 20 |
| TOTAL: | 129 |

(e) Corrective steps being taken by FCI for proper storage, movement and safe upkeep of foodgrains are given in Statement-II (*See* below). In FCI depots, farmers' stocks of wheat and rice are not stored, only Central Pool stocks after procurement from the farmers are kept there.

Statement-I

Region-wise, commodity-wise stock position of damaged/non-issuable foodgrains as on 01.11.2010 in FCI depots

(Figure in tonnes)

| Name of the Region | Wheat | Rice | Paddy | Total | Estimated sale price in Rs. |
|--------------------|-------|------|-------|-------|-----------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| Bihar | 432 | 104 | 54 | 590 | 2849020 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|---------------------------------|-------------|--------------|-----------|--------------|-----------------|
| Jharkhand | 52 | 3 | 0 | 55 | 256575 |
| Orissa | 0 | 0 | 0 | 0 | 0 |
| West Bengal | 378 | 2366 | 0 | 2744 | 16457700 |
| Assam/Arunachal Pradesh | 1 | 184 | 0 | 185 | 1149975 |
| NEF (Meghalaya/Mizoram/Tripura) | 0 | 257 | 0 | 257 | 1599825 |
| Nagaland and Manipur | 0 | 1 | 0 | 1 | 6225 |
| Delhi | 1 | 0 | 0 | 1 | 4575 |
| Haryana | 10 | 22 | 0 | 32 | 182700 |
| Himachal Pradesh | 0 | 0 | 0 | 0 | 0 |
| Jammu and Kashmir | 0 | 11 | 0 | 11 | 68475 |
| Punjab | 119 | 7017 | 0 | 7136 | 44225250 |
| Rajasthan | 34 | 0 | 0 | 34 | 155550 |
| Uttar Pradesh | 474 | 6 | 0 | 480 | 2205900 |
| Uttarakhand | 35 | 407 | 0 | 442 | 2693700 |
| Andhra Pradesh | 1 | 5 | 0 | 6 | 35700 |
| Kerala | 38 | 53 | 0 | 91 | 503775 |
| Karnataka | 0 | 29 | 0 | 29 | 180525 |
| Tamil Nadu | 1 | 12 | 0 | 13 | 79275 |
| Gujarat | 1488 | 68 | 0 | 1556 | 7230900 |
| Maharashtra | 211 | 119 | 0 | 330 | 1706100 |
| Madhya Pradesh | 49 | 13 | 0 | 62 | 305100 |
| Chhattisgarh | 4 | 0 | 0 | 4 | 18300 |
| TOTAL: | 3328 | 10677 | 54 | 14059 | 81915145 |

*In addition to above as on 01.11.2010, a quantity of 2441 tonnes Coarsegrains is also available as non-issuable in Gujarat Region

Statement-II

Steps being taken by FCI for proper storage, movement and safe upkeep of foodgrains

The following steps are being taken for proper storage, movement and safe upkeep of foodgrains in FCI:—

- (i) All FCI godowns are to be constructed as per specifications and foodgrains stored by adopting scientific storage practices.
- (ii) Adequate dunnage materials, fumigation covers and chemicals are to be provided in all the godowns.
- (iii) Prophylactic and curative treatments are to be carried out regularly and timely for the control of stored grain insect pests and rodents.
- (iv) Foodgrains in 'Cover and Plinth' (CAP) storage are to be stored on elevated plinths and wooden crates be used as dunnage material. Stacks should be properly covered with specifically fabricated low-density black polythene water proof covers and tied with nylon ropes/nets.
- (v) Regular inspections of the stocks/godowns are to be undertaken by qualified and trained staff of FCI.
- (vi) The principle of "First-In-First-Out" (FIFO) is to be adopted to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (vii) Only covered wagons are to be used for movement of foodgrains so as to avoid damages during transit.
- (viii) Proper weighment and accounting are to be ensured at the time of receipt and issue of foodgrains..
- (ix) Insuring transit losses in rail movement of foodgrains by rail.
- (x) Providing escorts while transporting foodgrains from Depot to Rail head and *vice-versa*.

Export of sugar

1915. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government proposes to export sugar;
- (b) if so, the details thereof;
- (c) whether while exporting, the indigenous requirement of sugar will be kept in mind; and
- (d) if so, the details thereof?